

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:4932
ANSWERED ON:26.04.2010
ASIDEIAA SCHEME
Singh Shri Dushyant

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether the Government proposes to review criteria for the allocation of funds to Land Locked States under Assistance to States for Developing Export Infrastructure and Allied Activities (ASIDEIAA) scheme;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA M. SCINDIA)

(a) to (c) This Department is operating Assistance to States for Developing Export Infrastructure and Allied Activities (ASIDE) Scheme as per two components. 80% of total funds (State Component) available under ASIDE for disbursement are allocated amongst all States/UTs on the basis of an allocation criteria. Balance 20% is retained at Central Level (Central Component) for taking up the projects related to Special Economic Zones (SEZs), Central Agencies and inter-State projects. At this point of time no proposal to review criteria for allocation of funds to Land Locked States under ASIDE Scheme is pending with this Department.